

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/193/(IB)/2017
NAME OF THE PETITIONER(S) : JM FINANCIAL PRODUCTS LTD
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. U. SARASWATHI

Counsel for Petitioner

U. Saravathi

led by

Barister Senior Counsel

Mrs. Ramakrishnan Virayagavan

ORDER

Ld. Sr. Counsel for the Petitioner present. No representation on behalf of the Respondent. Ld. Sr. Counsel has produced a copy of the Order dated 15.10.2014 that came to be passed by Hon'ble High Court of Madras in OSA No. 205/2014 with Miscellaneous Petition 1/2014 titled **Zylog Systems Ltd. Vs. IFIN Securities Finance Ltd. and Anr.**, wherein the Division Bench has confirmed the order passed by Ld. Single Judge appointing a Provisional Liquidator. Therefore, the Hon'ble High Court has already been seized of the matter. Hence, the Registry of this Bench is directed to send the file immediately to the Registry of the Hon'ble High Court for appropriate action at their end.

S. Vijayaragavan

(S. Vijayaragavan)
Member (Technical)

PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)